

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1826

ANSWERED ON:22.08.2012

UNCLAIMED DEPOSIT

Agarwal Shri Jai Prakash;Baalu Thiru Thalikkottai Rajuthevar;Bajwa Shri Partap Singh;Barq Shri Shafiqur Rahman;Natarajan Shri P.R.;Singh Shri Vijay Bahadur

Will the Minister of FINANCE be pleased to state:

- (a) the details of unclaimed deposits / dividends from companies / persons lying in banks across the country;
- (b) whether the unclaimed dividend and other financial instruments can be accrued to Government's exchequer;
- (c) if so, the details thereof;
- (d) whether banks are following the RBI's guidelines in locating and refunding unclaimed deposits to the account holders;and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (e): Information is being collected and will laid on the Table of the House.